

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.208

C.P.(CAA)/72(AHM)2022 in
C.A.(CAA)/35(AHM)2022

Proceedings under Section 230-232

IN THE MATTER OF:

Ruparel Nets Pvt Ltd
Rupa Weave Pvt Ltd
Ruparel Plastics Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 05/10/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Bhadresh Shah, PCS
For the RD (NWR) : Ms. Rupa Sutar, Deputy RoC
For the OL : Mr. Sandip Tupe

ORDER

The representative of the RD office submits that, in response to the additional affidavit, the reply was filed by the applicant on 27.09.2023, which is taken on record.

The representative of the RD's office and OL office do not have objections, if the scheme is approved.

Learned Counsel for the applicant is directed to file a synopsis within three days from the date of this order.

Heard. Reserved for order.

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**SAMEER KAKAR
MEMBER (TECHNICAL)**

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**SHAMMI KHAN
MEMBER (JUDICIAL)**